

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

SR 37

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 277/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. *Smart chip Pvt Ltd*

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	<i>Anish Rawani</i>	<i>Partner</i>	<i>[Signature]</i>
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Common Order

TCSP 277/230-232/NCLT/MB//MAH/2017

TCSP 278/230-232/NCLT/MB//MAH/2017

Company Petitions are allowed vide separate order.

Sd/-

M. K. SHRAWAT
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)